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**Title: Introduction to Constitution (Amendment) Bill, 2022 (Insertion of New Article 220A)**

**SHRI P. P. CHAUDHARY (PALI):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

**SHRI P. P. CHAUDHARY:** Sir, I introduce the Bill.

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